## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/57/2017

IN

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S)

: T.O. Abraham

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

() B.DHANARAJ -

Cornel for Applicant.

and's to

un sp. Aset.

SNR. ADV. JOSEPH

counsel for Potitioner

nothian

2) SNR ADV. ARVIND PANDIAN FOR K. GOWTHAM Kuman

## **ORDER**

Counsels for both the parties are present. Heard. During the course of arguments, Counsel for the Petitioner has submitted original documents in relation to the meeting held on 30.01.2008; copy of which is given to the other side. Counsel for the Petitioner has also filed short synopsis in the form of written submission. The same is placed on record; the copy of which is given to the other side. The written submissions of the Respondents are already on record. **Reserved for order.** 

MEMBER (JUDICIAL)

ghk